

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) Comptroller & Auditor General of India (C&AG) in its report has stated, "The process of bringing in transparency and objectivity in the allocation process of coal blocks, which commenced from 28th June 2004, got delayed at various stages and the same is yet to materialize (February 2012) even after a lapse of seven years. In the meantime, 194 net coal blocks with aggregate GR of 44,440 million tonne were allocated to different Government and private parties up to 31 March 2011. The financial impact of the benefit to the private allottees has been estimated to the tune of Rs. 1,85,591.34 crore as on 31 March, 2011 for Opencast (OC) mines/OC reserves of Mixed mines. The Government could have tapped a part of this financial benefit by expediting decision on competitive bidding for allocation of coal blocks."

(b) and (c) CBI has registered Preliminary Enquiry cases to investigate the alleged irregularities in allocation of coal blocks to private companies from 2006 to 2009 and from 1993 to 2004. In addition, a Preliminary Enquiry has also been registered to investigate irregularities in allocation of coal blocks to Public Sector Companies. As informed by CBI, in respect of 9 companies 9 FIRs have been registered.

#### Allocation of coal blocks

314. SHRI DILIP KUMAR TIRKEY: Will the Minister of COAL be pleased to state the details of the coal blocks allocated to different Private/Government companies and other dispensation route in the mineral rich States like Jharkhand, Chhattisgarh, West Bengal and Odisha?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): The details of the coal blocks located in the States of Jharkhand, Chhattisgarh, West Bengal and Odisha allocated as on 22.11.2012 to different Private/Government companies are as under:

Sl. No.	State	No. of coal blocks allocated to different Government companies	No. of coal blocks allocated to different Private companies	No. of coal blocks allocated under tariff based competitive bidding/ Ultra Mega Power Project
1.	Jharkhand	20	26	02
2.	West Bengal	13	05	-
3.	Odisha	15	14	04
4.	Chhattisgarh	16	21	02